

**COURT-II**  
**Before the Appellate Tribunal for Electricity**  
**(Appellate Jurisdiction)**

**Appeal No. 69 of 2013**

**Dated : 28<sup>th</sup> January, 2014**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member**  
**Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of:**

**Hooghly Chambers of Commerce and Industry ... Appellant(s)**

**Versus**

**West Bengal Electricity Regulatory Commission & Anr. ... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Rajiv Yadav**

**Counsel for the Respondent(s) : Mr. C.K. Rai for R-1**  
**Ms. Mandakini Ghosh for R-2**

**ORDER**

At the request of the Learned Counsel for the Respondents, post the matter for further hearing on **14.2.2014**.

**(Justice Surendra Kumar)**  
**Judicial Member**  
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**(Rakesh Nath)**  
**Technical Member**